

(b) if so, the cause of the accident; and

(c) the details of casualties?

**The Minister of Civil Aviation (Shri Kanungo):** (a) Yes, Sir.

(b) The accident is still under investigation.

(c) The student pilot, who was the sole occupant of the aircraft, was killed.

#### **Working of Co-operatives**

110. { **Shri P. R. Chakraverti:**  
**Shri P. C. Boroach:**

Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether a study group has been appointed to examine the working of co-operatives in the intensive agricultural programme areas;

(b) the constitution of the working group and its terms of reference; and

(c) when the report will be submitted?

**The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):** (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-3006/64].

(c) By about the end of January, 1965.

#### **Godowns for Fertilizers**

111. { **Shri P. R. Chakraverti:**  
**Shri P. C. Boroach:**

Will the Minister of Food and Agriculture be pleased to state whether the State Governments have been asked to build a godown for fertilizers and seeds for every four or five villages?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri**

**Shahnawas Khan):** The State Governments have been asked to construct godowns at various levels such as village, Mandi & Railheads in the districts selected for intensive cultivation programme with a view to bringing supplies within easy reach of farmers. It is, however, not necessary to build a godown for every four or five villages. It would mainly depend upon other considerations such as means of communication, quantum of supplies required to be stocked etc.

#### **Seizure of Khandhari in U.P.**

112. **Shri S. N. Chaturvedi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the stocks of Khandhari sugar in Uttar Pradesh were seized in pursuance of any policy of the Central Government; and

(b) if so, whether it is the policy of Government to stop free deals of all kinds of sugar manufactured in the country?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri D. B. Chavan):** (a) The stocks were frozen and not seized by the Uttar Pradesh Government in consultation with the Central Government.

(b) The policy is formulated according to circumstances prevailing from time to time. The policy at present being adopted is indicated in the Sugar Control Orders issued by Government.

#### **Agricultural Research**

113. **Shri S. N. Chaturvedi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Indian Council of Agricultural Research has appointed a committee to study the problems arising out of the indiscriminate use of pesticides, insecticides and fungicides; and

(b) if so, the terms of reference of the committee?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) Yes.

(b) The terms of reference of the Committee are as follows:—

To study the reports of the Committee of Scientists appointed by the President of the United States of America, the Committee appointed by the Ministry of Agriculture, Food and Fisheries, U.K. and other published material about hazards to human health and wild life on account of the use of chemical insecticides and pesticides in agriculture and forestry and make recommendations on the following:—

- (i) whether use of particular insecticides and pesticides should be prohibited entirely or except for some special purposes and under prescribed conditions;
- (ii) what should be the future programme for the manufacture and import of chemical insecticides and pesticides in the light of the recommendations under (a);
- (iii) what other steps such as intensification of research on biological control should be taken to reduce damage caused by insects and pests in the event of it being necessary to restrict the use of some chemical insecticides and pesticides; and
- (iv) any other relevant matter.

#### **Committee on Panchayat Raj**

**114. Shri Kashi Ram Gupta:** Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether the report of the study team on Panchayat Raj set up by the Government of Rajasthan has been examined by Government;

(b) whether Government propose to advise other State Governments to study the recommendations of this team for application of the same to their States; and

(c) the main features of the Report and whether the Government of Rajasthan have decided to accept the report *in toto*?

**The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):** (a) and (b). A copy of the report has recently been received from the State Government and is under examination. Further action on the recommendations of the study team will be taken after the examination is completed.

(c) A statement showing the main features of the report has been laid on the Table of the House. [Placed in Library. See No. LT-3007/64]. The report is under consideration of the State Government.

#### **Prices of Foodgrains**

**115. Shri Karni Singhji:** Will the Minister of Food and Agriculture be pleased to state how the rise in prices in India of wheat, rice and sugar compared with rise in prices in countries like Japan, China, Ceylon, Burma, U.K., U.S.A. and U.S.S.R. during the last five years?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan):** The following Statements are laid on the Table of the House. [Placed in Library. See No. LT-3008/64].

- (i) Index numbers of wheat prices in India and certain foreign countries during the years 1959 to 1963.
- (ii) Index numbers of Rice Prices in India and certain foreign countries during the years 1959 to 1963.
- (iii) Retail prices of sugar in India and certain selected foreign countries during the years 1959 to 1963.

#### **Import of Foodgrains**

**116. Shri R. S. Pandey:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of foodgrains imported by our country during the period from 1959 to 1962;